

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1164/2024

**In the matter of:**

News Item titled "How open drain snuffed out another young life"  
appearing in the Times of India dated 27.08.2024

NDOH:-03.01.2025

**INDEX**

S. No.	Contents	Page No.
1	Status report in compliance to order dated 13.09.2024.	1-3
2	<b><u>Annexure-1</u></b> (Copy) Copy of joint inspection report alongwith geo-tagged photographs dated 20.12.2024.	4-15
3	<b><u>Annexure-2</u></b> Copy of the letter dated 31.12.2024 issued to DJB and PWD.	16

Filed by:

New Delhi:

Dated: 01<sup>st</sup>.01.2025

Delhi Pollution Control Committee

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 1164/2024

**In the matter of:**

News Item titled "How open drain snuffed out another young life"  
appearing in the Times of India dated 27.08.2024

**STATUS REPORT ON BEHALF OF DELHI POLLUTION  
CONTROL COMMITTEE IN COMPLIANCE TO THE ORDER  
DATED 13.09.2024.**

I, P.S. Pankaj, Sr. Environmental Engineer, Delhi Pollution Control  
Committee, 3<sup>RD</sup> Floor, Block-B, IT Park, Shastri Park, Delhi- 110053,  
do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution  
Control Committee and am conversant with the facts of the present case  
on the basis of record maintained by Delhi Pollution Control Committee  
in its ordinary course.
2. That this Hon'ble Tribunal took up the above referred matter on  
13.09.2024 and pleased to issue notice to the CPCB, DPCC,  
MoEF&CC and DM(North-West). In the news report it was reported  
that 1 five year girl was died, as she was found trapped in the deep,  
slush-filled waters near the Palla village check post near Akbarpur  
Marza village, New Delhi.




3. That, in compliance with order dated 13.09.2024, a joint inspection of the site was carried out on 20.12.2024 by officials of DPCC and Revenue Department. During the inspection it was observed that:
- i. The alleged drain was a storm water drain located near Akbarpur Majra village which is extended over a stretch of 7.5 kms i.e from Hiranki Chowk to Palla Village parallel to the village pakka road. Drains are provided on both sides of the road. The drain is owned by PWD.
  - ii. A section of the drain, from Bakhtawarpur to Hiranki Chowk, was found covered but the remaining section is open, except for a few points. The open portions were found to be clogged, resulting in overflowing water.
  - iii. Construction of pakka drain was found stopped (due to GRAP). The work has been awarded to M/s Pawan Enterprises (PWD contractor). The site engineer (Mr. Sumit, Mob. 7011840253) from the contractor site had reported that approximately 2.5 km drain is currently under construction.
  - iv. The Site Engineer also informed that the construction of the drain was assigned to them by the PWD in 2021 but experienced delays. Local residents were also contacted and they informed that, in the absence of a proper sewerage system, household sewage from nearby villages was being directly discharged into the drain which was lying stagnant.
  - v. Depth and width of drain (as informed by site engineer) were as follows:
    - Depth: From Hiranki Chowk to Bakhtawarpur - 2.7m
    - From Bakhtawarpur to Palla village - 2m



- Width: From Hiranki Chowk to Bakhtawarpur - 2.5m
- From Bakhtawarpur to Palla village - 1.7m

Copy of the joint inspection report dated 20.12.2024 alongwith Geo-tagged photos are enclosed herewith as ANNEXURE-1 (Colly).

4. That, DPCC issued letter dated 31.12.2024 to DJB and PWD in view of joint inspection. In the letter it was requested to take up necessary action on the issues pertaining to your department and submit ATR at the earliest. Copy of the letter dated 31.12.2024 is annexed herewith as ANNEXURE-2.
5. That, it is therefore requested to this Hon'ble Tribunal that the present status report may kindly be taken on record.

  
DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 11 JAN 2025 day of January, 2025.

  
DEPONENT

ATTESTED  
  
NOTARY PUBLIC  
GOVT OF NCT OF DELHI

11 JAN 2025



DELHI POLLUTION CONTROL COMMITTEEAnnexure-1 (Copy)INSPECTION REPORT


Reference: Order of Hon'ble NGT dated 13.09.2024 in OA No. 1164/2024 titled  
"How open drain snuffed out another young life"

In compliance of the orders of Hon'ble NGT in said matter, a joint visit of drain near Akbarpur Majra village is carried out by officials of Revenue Department & DPCC on 20.12.2024 and following observations are made:

1. The alleged drain is a storm water drain located near Akbarpur Majra village which is extended over a stretch of 7.5 kms i.e from Hiranki Chowk to Palla Village parallel to the village pakka road. Drains are provided on both sides of the road. The drain is owned by PWD.
2. A section of the drain, from Bakhtawarpur to Hiranki Chowk, is covered but the remaining section is open, except for a few points. The open portions are found to be clogged, resulting in overflowing water.
3. During the visit, construction of pakka drain was found stopped (due to GRAP). The work has been awarded to M/s Pawan Enterprises (PWD contractor). The site engineer (Mr. Sumit, Mob. 7011840253) from the contractor site has reported that approximately 2.5 km drain is currently under construction.
4. The Site Engineer also informed that the construction of the drain was assigned to them by the PWD in 2021 but experienced delays. Local residents were also contacted and they informed that, in the absence of a proper sewerage system, household sewage from nearby villages is being directly discharged into the drain which is lying stagnant.
5. Depth and width of drain (as informed by site engineer) are as follows:
  - Depth: From Hiranki Chowk to Bakhtawarpur - 2.7m  
From Bakhtawarpur to Palla village - 2m
  - Width: From Hiranki Chowk to Bakhtawarpur - 2.5m  
From Bakhtawarpur to Palla village - 1.7m
6. Rough sketch of drain is attached as Annexure-I.

  
(Naib Tehsildar)

  
Naib Tehsildar (Alipur)  
Revenue Department

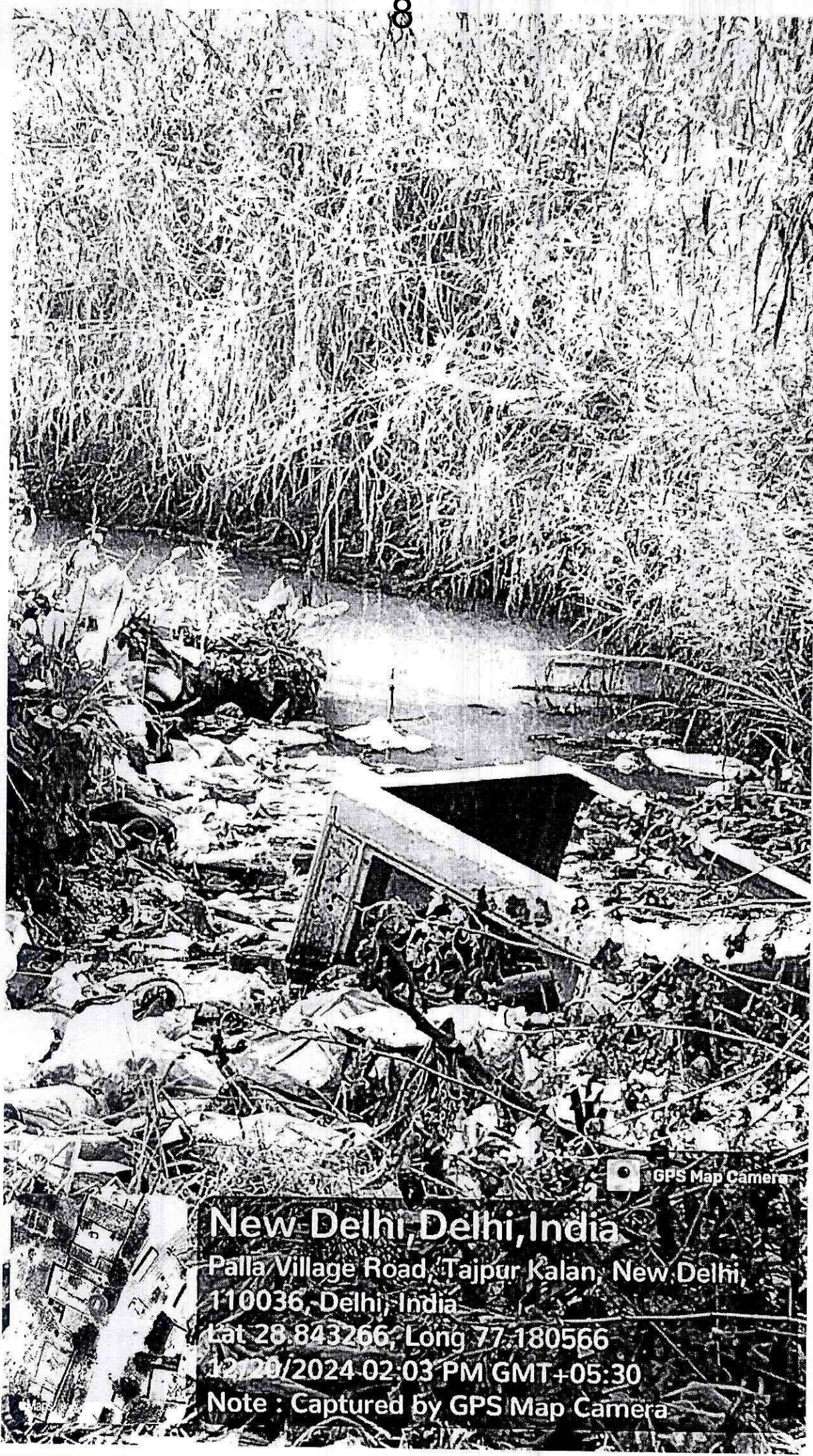
  
Sumit Kumar  
  
Naib Tehsildar

DPCC



88

6



GPS Map Camera

**New Delhi, Delhi, India**

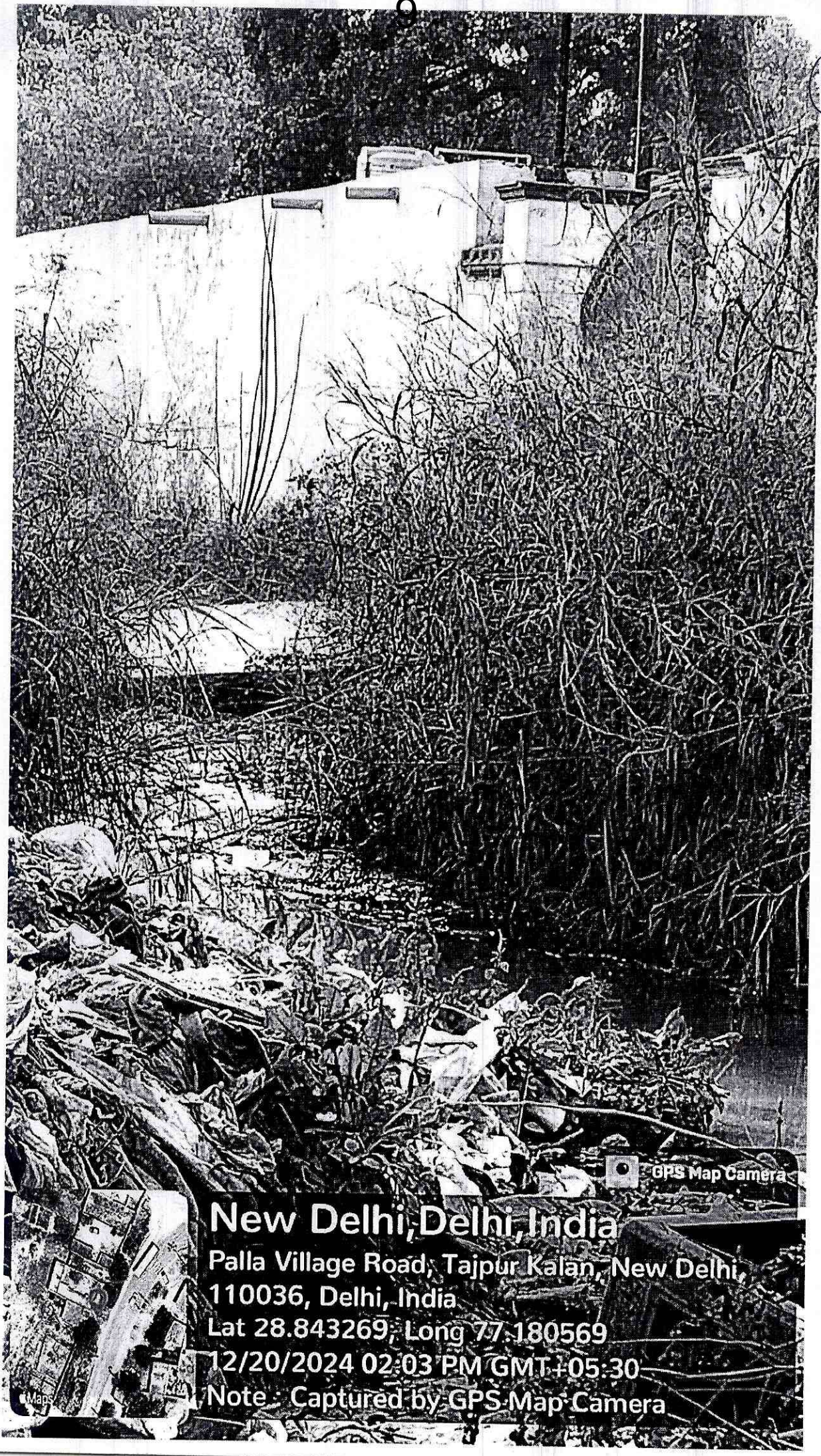
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110036, Delhi, India

Lat 28.843266, Long 77.180566

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Note : Captured by GPS Map Camera

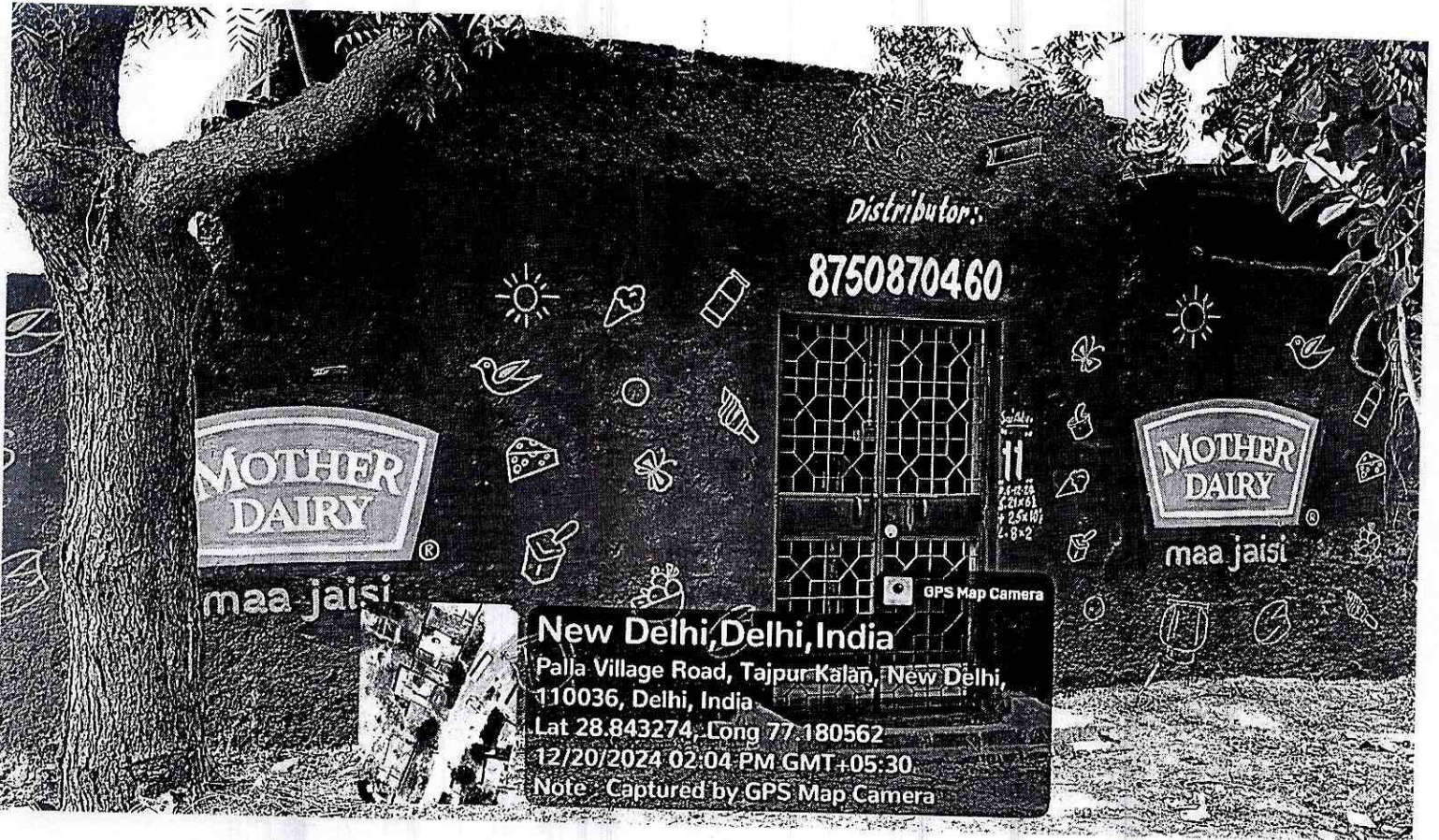
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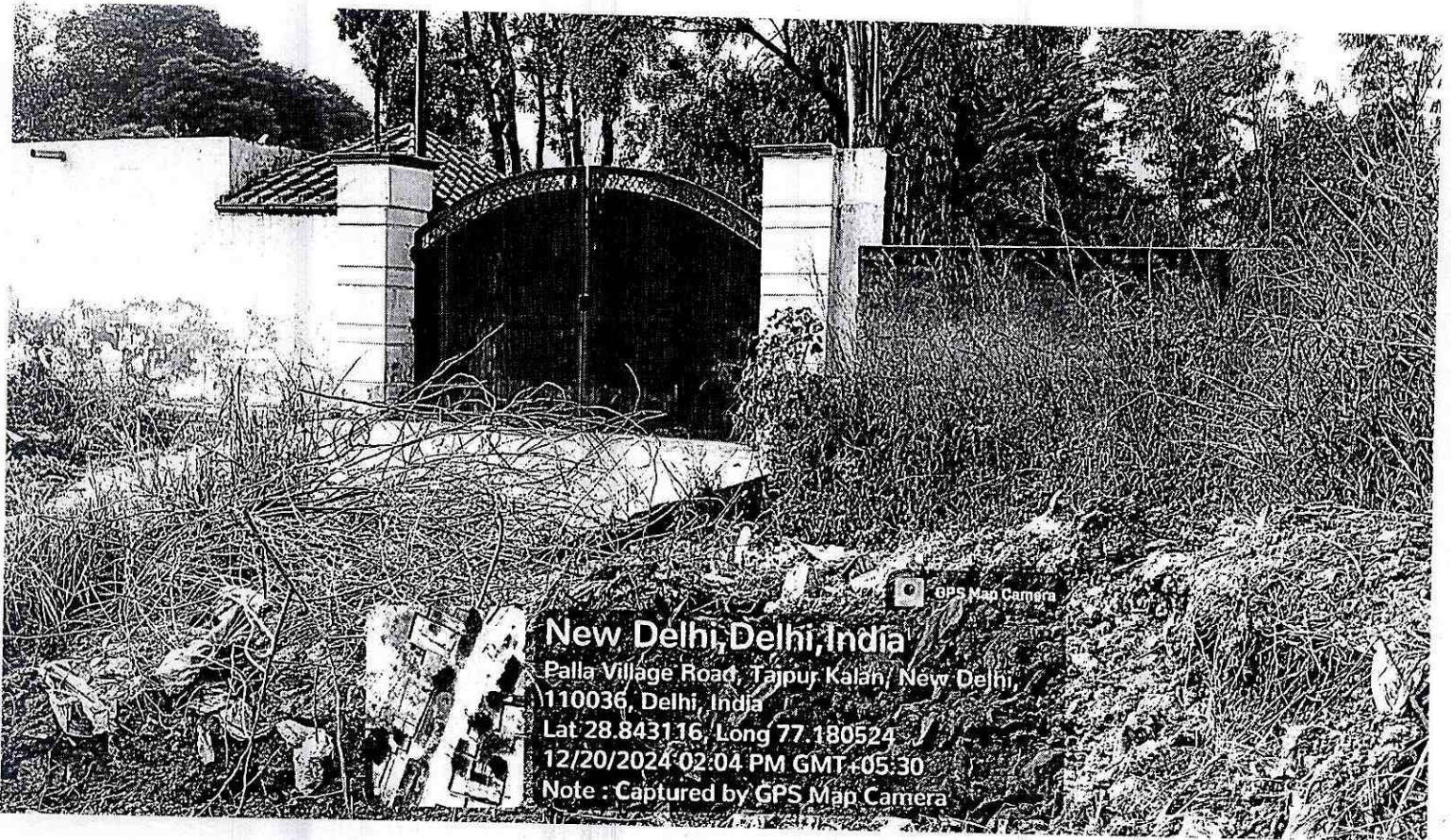
GPS Map Camera



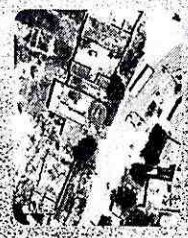
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Palla Village Road, Tajpur Kalan, New Delhi,  
110036, Delhi, India  
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Note: Captured by GPS Map Camera



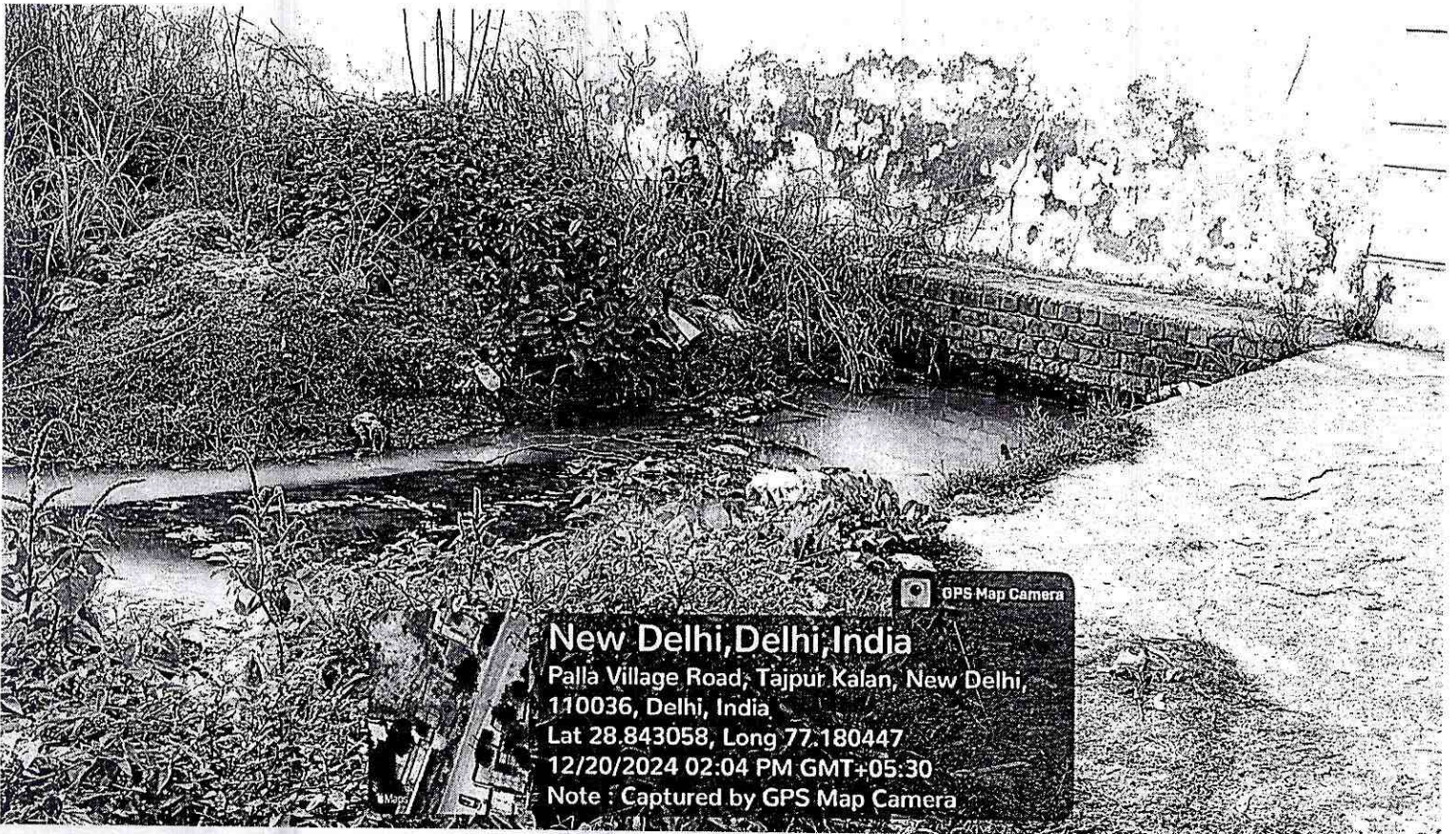
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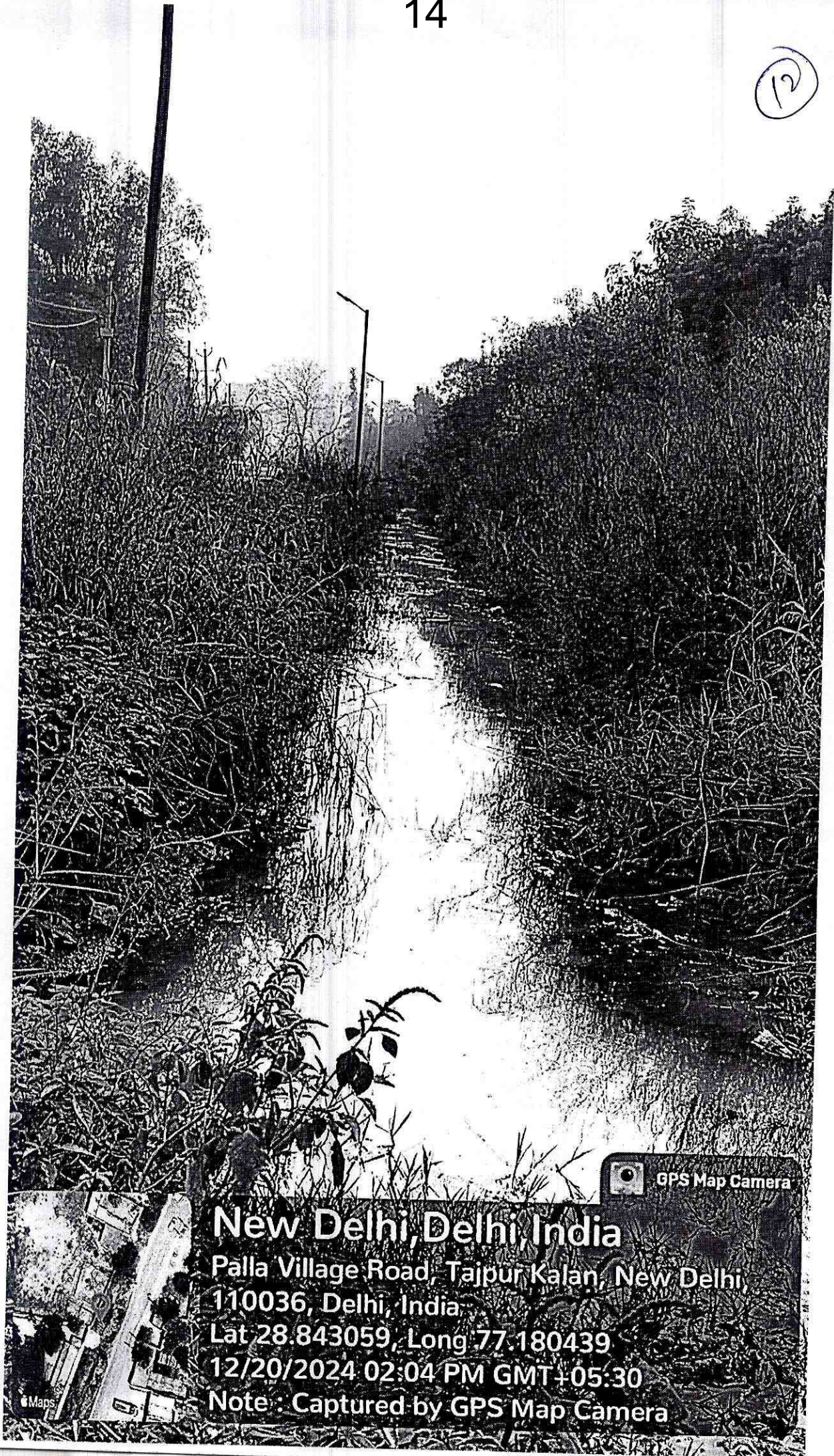
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GPS Map Camera  
**New Delhi, Delhi, India**  
Palla Village Road, Tajpur Kalan, New Delhi,  
110036, Delhi, India  
Lat 28.843274, Long 77.180568  
12/20/2024 02:04 PM GMT+05:30  
Note: Captured by GPS Map Camera



12



GPS Map Camera



**New Delhi, Delhi, India**  
Palla Village Road, Tajpur Kalan, New Delhi,  
110036, Delhi, India  
Lat 28.843059, Long 77.180439  
12/20/2024 02:04 PM GMT+05:30  
Note : Captured by GPS Map Camera

Maps

13



**New Delhi, Delhi, India**

Palla Village Road, Tajpur Kalan, New Delhi, 110036, Delhi, India

Lat 28.843065, Long 77.180428

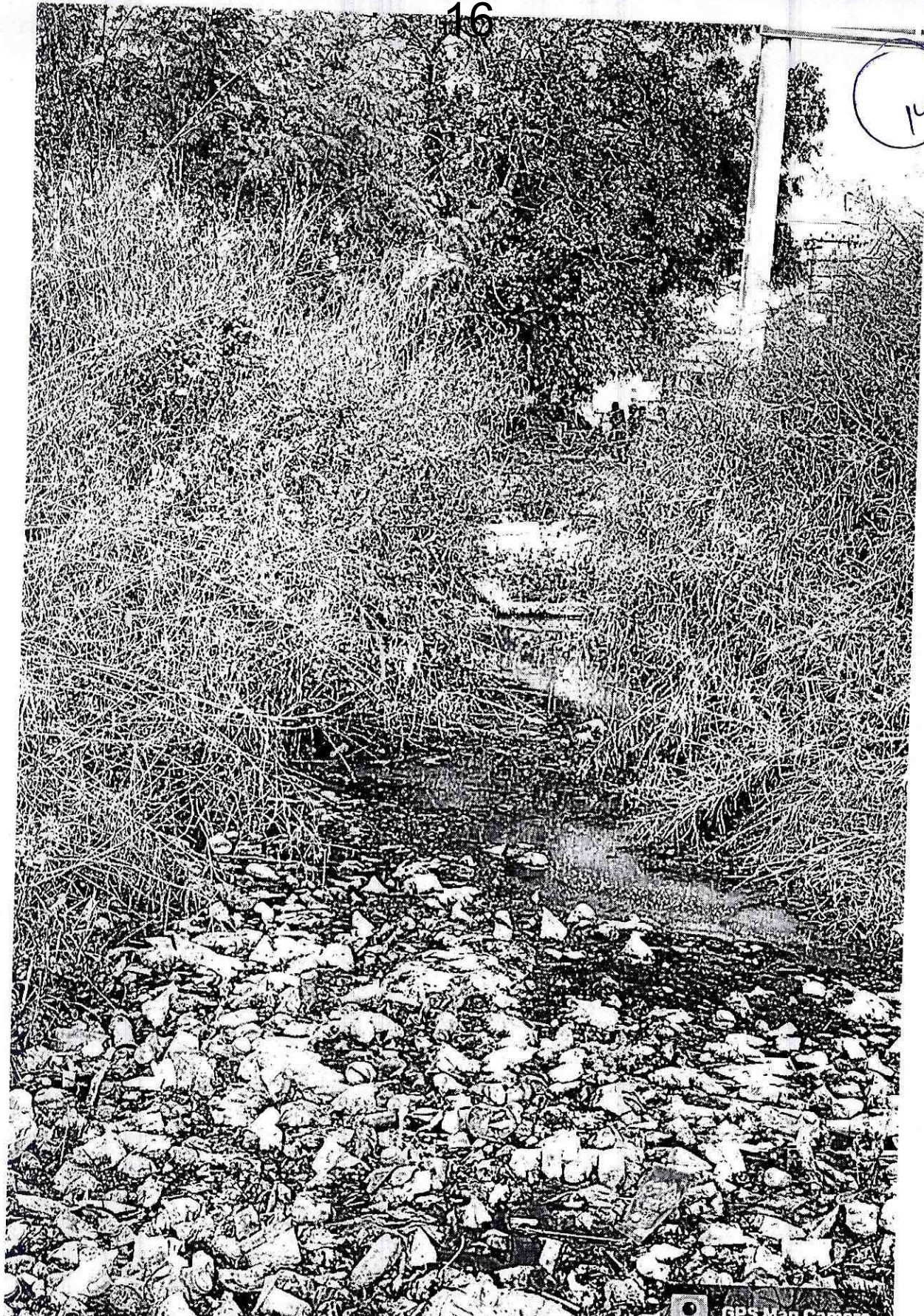
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Note : Captured by GPS Map Camera

GPS Map Camera



14



GPS Map Camera

**New Delhi, Delhi, India**

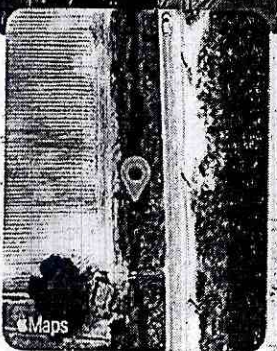
Palla Village Road, Tajpur Kalan, New Delhi,  
110036, Delhi, India

Lat 28.843074, Long 77.180409

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Note : Captured by GPS Map Camera

15



**New Delhi, Delhi, India**

Palla Village Road, Palla Village, New Delhi,  
110036, Delhi, India

Lat 28.832000, Long 77.179054

12/20/2024 02:43 PM GMT+05:30

Note : Captured by GPS Map Camera

GPS Map Camera

Annexure 2

**DELHI POLLUTION CONTROL COMMITTEE**  
(DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI)  
Floor II Park Building, Park Delhi-110051  
visit us at : <http://dpcc.delhigovt.nic.in>

By Speed Post



F. No. DPCC/Comp./CFC-V/2024/1441-1443

Dated: 31/12/2024

To,

1. Chief Engineer  
Delhi Jai Board (DJB)  
Varunalaya Complex Phase 2, Jhandewalan  
Delhi 110005

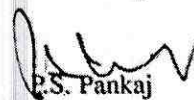
2. The Chief Engineer  
Public Works Department (PWD)  
12<sup>th</sup> Floor, MSO Building I.P Estate  
Delhi 110002

**Subject: Regarding submission of ATR in the matter of Hon'ble NGT order dated 13.09.2024 in O.A No. 1164/2024**

Sir,

Please find enclose herewith Joint inspection report in compliance of Hon'ble NGT order dated 13.09.2024 in O.A no. 1164/2024. You are requested to take up necessary action on the issues pertaining to your department and submit ATR at the earliest so that status report can be filed before Hon'ble NGT. NDOH is 03.01.2025.

Yours Sincerely

  
P.S. Pankaj  
SEE, (CFC-V)

Encl: As above Copy to:

1. Master File.